I	2								3	4	5
35	Cement & Gypsum Products								3	2	•••
3 6	Timber Products			•						1	1
37	Defence Industries	,		•			•				
38	Cigarettes .										
39	Consultancy								4		5
40	Miscellaneous		•		•				24	15	31
						7	Total		307	267	526

Punjab's claim for central projects

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1050. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of IN-DUSTRY be pleased to state:

- (a) whether it is a fact that the Government of Punjab has stated its claims to some of the central projects to be set up in public sector;
- (b) whether the Punjab Chief Minister has also met him in this connection; and
- (c) if so what is Government's re. action in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY P. A. SANGMA): (a) to (c) location of Central Projects is based on techno-economic considerations. The discussion between the Minister of State in the Ministry of Industry and Chief Minister of Punjab covered the general question of industrial development of the State of Punjab; no specific projects were discussed.

Transfer of surplus defence land for public use in Punjab

SINGH 1051. SHRI HARVENDAR HANSPAL: Will the Minister of DE-FENCE be pleased to state:

(a) whether it is a fact that land surplus to the requirements of defence purposes in Punjab has been . claimed by the State Government for transferring it for better public use; and

(b) if so, what is the reaction of the Central Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) In accordance with the existing rules and orders, transfer of surplus Defence lands to the State Govern. ment is done on its market value on the date of the transfer. In view of the well-settled position, it has not been possible to agree to the transfer of the land to the State Government at book value as requested by them.

Cement production in Madhya Pradesh

1052. SHRI LADLI MOHAN NIGAM: Will the Minister of INDUS-TRY be pleased to state:

- (a) whether it is a fact that the production of cement in Madhya Pra. desh is maximum in the country; and
- (b) whether it is also a fact that Madhya Pradesh is given only 20 per cent of cement for use for the State Works?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA); (a) Yes, Sir, Among

the states, Madhya Pradesh has the maximum installed capacity for cement production.

(b) The allocations of cement the States are fixed on norms of past consumption and overall availability of cement. According to these norms, the quarterly allocation of cement to Madhya Pradesh works out to 1,66,400 tonnes. However, having regard to the demand for increase in allocation, the quarterly allocation has been increased to two lakh tonnes from the current quarter. Further, additional allocation to the extent of tonnes has also been given so far, in quarter Jan-March, 1981 from silo stocks of cement factories in Madhya Pradesh which reported accumulation of stocks in silos due to rail move. ment difficulties.

Purchase of arms by Pakistan

1053. SHRI F. M. KHAN: Will the Minister of DEFENCE be pleased to state:

- (a) the names of countries which have permitted Pakistan t_0 purchase arms from them;
- (b) whether Government have lodged any protest with those countries; and
- (c) if so, what are the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Pakistan is known to have purchased military equipment from a number of countries including USA, UK, France, West Germany and China.

(b) and (c) Government have expressed the view that large scale induction of arms into the sub-continent will be a destablising factor and will not help the process of normalisation of relations between Pakistan and India.

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सज्ञस्त्र सेनाग्रों की नियम पुस्तिकाग्रों तथा संहिताग्रों का ग्रनुवाद

1054. श्री योगेन्द्र शर्मा: क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि ;

- (क) सशस्त्र सेनाश्रों के संबंध में इस समय कितनी नियम-पुस्तिकाएं तथा संहिताएं प्रयोग में लाई जाती हैं;
- (ख) उपरोक्त नियम-पुस्तिकाग्रों तथा संहिताग्रों में से कितनी का अनुवाद हिन्दी में कर लिया गया है और कितनी नियम-पुस्तिकाग्रों तथा संहिताग्रों का हिन्दी अनुवाद प्रकाणित कर लिया गया है;
- (ग) शेष नियम-पुस्तिकाश्रो तथा संहिताश्रों का ग्रनुवाद कब किए जाने का ग्राशा है ; श्रौर
- (घ) ऐसी-नियम पुस्तिकाग्रों/संहिताग्रों के श्रनुवाद के लिए तीनों सेनाग्रों के मुख्यालयों में श्रलग-श्रलग कितने कर्मचारी नियुक्त हैं?

रक्षा मंत्रालय में रा य मंत्री (श्री शिव राज बीं॰ पाटिल): (क) श्रौर (ख) तीनों सेना मुख्यालयों में इस्तेमाल होने वाले मैंनुग्रलों, कोडों ट्रेनिंग/तकनीकी पैम्पफ्लेटों, की संख्या लगभग 16,775 है। इनमें से लगभग 678 का श्रनुवाद किया जा चुका है श्रौर 174 हिन्दी में छापे या साइक्लोस्टाईल किये जा चुके हैं।

- (ग) शेष प्रकाशनों को क्रमिक रूप से अनुवाद कराने का एक प्रस्ताव वित्त मंत्रालय के साथ विचाराधीन है।
- (घ) कर्मचारियों के बारे में विवरण संल**प्त है**।